					Annexure-5										
	Name of the corporate	debtor : Sunshine	Housing & Infrastruc	cture Private Lim	ited Date of comm	nencement o	f Liquidation: 2nd June	e 2025 List (of stakeholder:	s as on : 9th Jul	ly 2025				
\vdash	List of operational creditors (Government dues)														
				LISCOIC	perational creditors (c	over intent	iucsj								
	(Amount in ₹)														
	Details of Claimant	Details of Claimant			Details of claim admitted										
Sr. No	Department	Government	Date of receipt			Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	contingent	Amount of any mutual dues, that may be set off	claim	Amount of claim under verification	Remarks, if any	
	1 Deputy Commissioner of State Tax (MUM-VAT-E-828)	State	3-Jun-25	5,55,28,855	5,55,28,855				2.34%						
	2 Asst. Commissioner of Income Tax (TDS), Circle-2(2), Mumbai	Central	3-Jul-25	2,45,59,617	2,45,59,617				1.04%						
_				8,00,88,472	8,00,88,472		-	-	3.38%	-	-	-	-		